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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. (I.B) No. 211/9/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2018**

Name of the Company: Sanjay Shukla  
V/s.  
B P Food Products Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

**S.NO. NAME (CAPITAL LETTERS)      DESIGNATION      REPRESENTATION      SIGNATURE**

1. VAIBHAVI PARIKH a.u.	} Advocates	Resp	
2. KAVAN KUMAR MANKAD			

Lokesh Agarwal Res for Advocate Rishabh Gupta	Res / Petitioner	Petitioner	
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**ORDER**

PCS Mr. Lokesh Agarwal i/b Advocate Mr. Rishabh Gupta is present for Operational Creditor/ Petitioner. Advocate Ms. Vaibhavi Parikh with Advocate Mr. Kavan Mankad present for Respondent.

PCS Mr. Lokesh Agarwal requested for some time for the non-availability of his senior counsel.

List the matter on 01.08.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 13th day of July, 2018.